

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3421
ANSWERED ON:16.03.2011
FINANCIAL ASSISTANCE
Natarajan Shri P.R.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the University Grants Commission (UGC) is granting any financial assistance to private/ autonomous colleges under sub-section 12
- (f) 12-B of UGC Act, 1956 (3 of 1956) in the country;
- (b) if so, the details of funds granted during each of the last three years and the current year, State-wise;
- (c) whether these colleges have submitted the utilisation certificate;
- (d) if so, the number of colleges which have failed to submit utilisation certificates during the last three years, State-wise; and
- (e) the corrective measures including punitive action taken/being taken by the Government against such autonomous colleges?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) to (e): According to the University Grants Commission (UGC), financial assistance is provided to autonomous colleges which are included under section 2(f) and 12B of the UGC Act, 1956. Private self financing colleges are not financially assisted by the UGC. An amount of Rs. 10789.58 Lakh has been released by the UGC to States from 1.4.2007 to 8.3.2011, details are as under:

Sl. No.	Regional Name of States/ Offices	UTs covered	Rupees	in Lakh
1.	Bhopal Rajasthan	Madhya Pradesh, Chattisgarh and	1260.61	
2.	Guwahati Meghalaya, Mizoram, Nagaland and Tripura	Assam, Arunachal Pradesh, Manipur,	36.50	
3.	Bangalore	Karnataka, Kerala and Lakshadweep	1246.00	
4.	Hyderabad Nadu and Andaman & Nicobar	Andhra Pradesh, Pondicherry, Tamil	6964.15	
5.	Kolkatta Jharkhand and Orissa	West Bengal, Sikkim, Bihar,	1094.58	

6. Pune Maharashtra, Goa, Gujarat, Daman & 187.74.
Diu, Dadar and Nagar Haveli

Grant is released only after receiving Utilization documents related to earlier grants released.